

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
(SOUTHERN ZONE) CHENNAI  
ORIGINAL APPLICATION No: 268 of 2016 (SZ)**

Korattur People's Welfare & Awareness Trust  
by Mr. S.Sekaran  
Founder and Managing Trustee  
Registered Office at:  
Door No.04, 5th Main Road, Ellai Amman Nagar,  
Korattur, Chennai – 600 076

.... Applicant(s)

- Versus -

1. Government of India,  
Rep. by its Secretary  
MoEF & CC, New Delhi
2. State of Tamilnadu  
Rep. by Secretary to Govt.  
Environment & Forest Dept Chennai
3. State of Tamilnadu,  
Rep. by Secretary to Govt,  
PWD, Chennai
4. The District Collector, Thiruvallur
5. The Thasildar, Ambattur
6. The Commissioner,  
Corporation of Chennai
7. The Regional Deputy Commissioner (Central),  
Shenoy Nagar, Chennai
8. The Zonal Officer of Chennai Corpn,  
Zone-7, Ambattur
9. Chennai Metropolitan Water Supply & Sewerage Board,  
Rep. by its Managing Director, Chennai – 2
10. The District Environmental Engineer Tamil Nadu Pollution  
Control Board, Arumbakkam, Chennai
11. Ambattur Industrial Estate Manufacturers' Assn,  
Rep. by its President, Chennai
12. AAVIN, Rep. by its Managing Director Ambattur,  
Chennai
13. MBI Mettlloys (P) Ltd., Rep. by its Managing Director,  
Ambattur, Chennai
14. Sunrise Electroplaters, Rep. by its Proprietor,  
SIDCO Industrial Estate Pattaravakkam, Chennai

  
The Area Engineer - VII  
C.M.W.S.S.Board  
No:1, T.S. Krishna Nagar,  
Mugappair, Chennai - 37.

  
V.G. RAMASWAMI, B.E.,  
Superintending Engineer  
C.M.W.S.S.Board  
Chennai - 600 002.

15. Industrial Rubber Products – Unit – II, Rep. by its Managing Director, SIDCO, Ambattur, Chennai
16. Hi – Tech Plastomers, Rep. by its Managing Proprietor SIDCO, Ambattur, Chennai
17. Cybele Industries Ltd, Rep. by its Managing Director SIDCO, Ambattur, Chennai
18. R.R. Leather Product Pvt.Ltd, Rep. by its Managing Director SIDCO, Ambattur, Chennai
19. The District Environmental Engineer  
Tamil Nadu Pollution Control Board Ambattur, Chennai  
(R19 suomotu impleaded as per Order dated 1.12.2016)

... Respondent(s)

### **REPORT FILED BY THE 9<sup>th</sup> RESPONDENT**

I, V.G. Ramaswami, S/o. V.Gurusamy, Hindu, aged about 58 years now working as Superintending Engineer (Central/ Co-ordination) in the Chennai Metropolitan Water Supply and Sewerage Board, Chennai do here by solemnly affirm and sincerely state as follows:

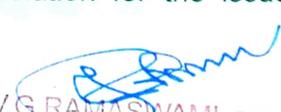
1. I am the Superintending Engineer (Central/Co-ordination) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and 9<sup>th</sup> Respondent herein and well acquainted with the facts of the case from the connected files.

2. I am filing this updated Short and Long term action plan on behalf of the Managing Director, Chennai Metropolitan Water Supply and Sewerage Board, Chennai-02 who has been cited as 9<sup>th</sup> respondent in the case filed by the Korattur people's Welfare & Awareness trust and taken up by Hon'ble National Green Tribunal, Southern zone, Chennai vide O.A. No. 268 of 2016(SZ).

3. I humbly submit that the Hon'ble Green Tribunal, Southern Zone has given a direction to the committee members as follows:

"the Hon'ble National Green Tribunal in its order dated 12.12.2019 felt it appropriate to constitute a joint committee, consisting of (1) Principal Secretary for Urban Development Department, (2) Secretary, Public Works Department, (3) District Collector, Chennai, (4) Commissioner, Greater Chennai Corporation, (5) Senior Officer of Chennai Metropolitan Water Supply & Sewerage Board, (6) Senior Scientist/ Officer of Central Pollution Control Board, (7) Senior Officer/ Senior Scientist, Tamil Nadu Pollution Control Board and (8) IIT, Chennai to consider the question involved in the matter and prepare an action plan to find a permanent solution for the issue and execution of the same with shorter time line"

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4. In this regard, The Chief Secretary of the State has been directed to monitor and intervene, if there is any intervention required and give necessary instructions to resolve the issue and come with proper effective action plan with shorter time line.

5. Further, I humbly submit that the Tamil Nadu State Pollution Control Board has been appointed as the Nodal agency for co-ordination and the CMWSSB have communicated the progress of formulated action plan to the TNPCB in proper time interval.

6. In this regard, the Hon'ble Justices of the National Green Tribunal, Chennai have issued direction on 18.03.2021 that the respondents cited in the application to submit their independent response and also further progress report regarding the work undertaken by CMWSSB.

7. Accordingly, I submit the updated progress of Short Term Action Plan (Within six months) to plug the Domestic Sewage Outfalls into the Korattur Lake by CMWSSB tabulated below before the Hon'ble tribunal for its kind perusal:

S.No	Issues	Action Plan	Target Date
1	<p><b>Ramapuram/ Ward 85 : 25 Nos. of streets</b></p> <p>Underground sewer system available but house sewer connections are not connected in the main sewer system. They are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD.</p>	<ul style="list-style-type: none"> <li>Total no. of houses :700 Nos.</li> <li>House sewer connections effected :675 Nos.</li> <li>The balance 25 Nos. of house sewer connections are to be effected under "illam thorum Innaipu" scheme</li> <li>Estimated Cost: Rs. 1.47 Cr</li> <li>Fund G.O(Ms) No.107, MA&amp;WS(MW1) Dept, dated 20.08.2019 for 224 Crores</li> </ul>	Work under progress and will be completed by 30.06.2021
2	<p><b>Teachers Colony/ Ward 85</b></p> <p>i) Underground sewer System available in <b>8 streets</b>.</p>	<ul style="list-style-type: none"> <li>Total no. of houses :340 Nos.</li> <li>House sewer connections effected:335 Nos.</li> <li>The balance 5 Nos of house sewer connections are to be effected under "illam thorum Innaipu "scheme</li> <li>Estimated Cost: Rs. 0.71 Cr</li> <li>Fund G.O(Ms) No.107, MA&amp;WS(MW1) Dept, dated 20.08.2019 for 224 crores</li> </ul>	Work under progress and will be completed by 30.06.2021

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<p>ii) <b>Underground sewer system</b> not available in 6 streets, the residents are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD.</p>	<ul style="list-style-type: none"> <li>• Total length of sewer main :1100m</li> <li>• Completed :1070 m ;Balance: 30 m (deep sewer main) awaiting permission from highways department</li> <li>• Entire 37 Numbers of Manholes constructed.</li> <li>• There are 190 houses are existing and all the house service connections are effected under illam thorum Inaipu" scheme</li> <li>• Estimated Cost: Rs. 8.39Cr</li> <li>• Fund : CMCDM</li> </ul>	<p>Work under progress and completed by 30.6.2021.</p>
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8. Further I also humbly submit the Long Term Action Plan (More than six months) to plug the Domestic Sewage Outfalls into the Korattur Lake as tabulated below before the Hon'ble tribunal for its consideration.

Sl.No	Issues	Action Plan	Target Date and Completed Date
1	<p><b>Ward 90 –Padikuppam, Golden gerorge Colony</b>  <b>Ward 92 – Paarisalai, Mogappair East (10-12 Blocks).</b>  <b>Ward 93 – Mogappair East (1-6 Blocks)</b>            Underground Sewage System is completed recently.</p>	<ul style="list-style-type: none"> <li>• Entire 12789 m length of sewer main and 522 number of Manholes construction completed</li> <li>• Total 1314 Nos. of House Sewer connections to be effected</li> <li>• Completed:230;</li> <li>• Balance:1084</li> <li>• Estimated Amount: 7.24 Crores.</li> <li>• Fund : CMCDM</li> <li>• Sewer mains provided in 90 streets</li> </ul>	<p>Work under progress and will be completed by 31.12.2021</p>
2	<p><b>i) SIDCO Industrial Estate/ Depot 84 /Ward 85 &amp; Depot 86/ Ward 86 (P) TINY SHED- 70 Nos.</b>             Provision of Underground sewer system is under progress.             (Industries located in station road, 5th street and 4th cross street are discharging sewage into the storm water drain).</p>	<ul style="list-style-type: none"> <li>• There are 683 Industries existing.</li> <li>• 70 House Sewer connections are to be effected under Illam thorum inaipu</li> <li>• Entire 2700m length of sewer main and 92 Nos of manholes construction completed</li> <li>• Sewer mains provided in 9 streets</li> </ul>	<p>Work under progress and will be completed by 30.06.2021</p>

  
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	<p><b>ii) Depot 84 &amp; 86 Korattur &amp; Mannurpettai</b> Underground sewer system is under progress. The residents are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD.</p>	<ul style="list-style-type: none"> <li>• 1300 Nos of House Sewer connections are to be effected</li> <li>• Completed:149</li> <li>• Balance:1151</li> <li>• Entire Sewer of length 10380m and 524 number of Manholes construction completed</li> <li>• Estimated Amount: Rs. 6.08 Cr</li> <li>• Fund : CMCDM</li> <li>• Sewer mains provided in 157 streets</li> </ul>	Work under progress and will be completed by 31.12.2021
3	<p><b>Patravakkam (84), Mannurpettai(84), Kachanankuppam (84), Ambattur, SIDCO Estate : 65 streets</b></p> <ul style="list-style-type: none"> <li>• No Underground Sewerage System.</li> <li>• Work is under progress</li> </ul>	<ul style="list-style-type: none"> <li>• Entire Sewer main of length 10380 m and 524 Nos of manholes construction completed</li> <li>• 1301 Nos of House Sewer connections are to be effected</li> <li>• Completed: 45</li> <li>• Balance:1256 to be effected under illam thorum inaipu scheme</li> <li>• Estimated Amount: 9.98 Crores.</li> <li>• Fund : CMCDM</li> </ul>	Work under progress and completed by 31.12.2021
4	<p><b>Ward 86 – Athipattu, Mannurpettai (P), Ambattur Estate (P), ICF Colony. -211 streets</b></p> <ul style="list-style-type: none"> <li>• No Underground Sewerage System.</li> </ul>	<ul style="list-style-type: none"> <li>• Entire laying of 30823 m length of sewer main work completed</li> <li>• Entire 1377 Nos of Manholes constructed.</li> <li>• 2690 Nos of House Sewer connections are to be effected</li> <li>• Completed:182</li> <li>• Balance:2508 to be effected under illam thorum inaipu scheme</li> <li>• Estimated Amount: 14.96 Crores.</li> <li>• Fund : CMCDM</li> </ul>	Work under progress and completed by 31.12.2021
5	<p><b>Karukku(D/82-40 streets), Gnanamoorthy (D/82-25 streets), DTP Colony(D/82-5 streets), Poompohar Nagar(D/81-5 streets), Mangalapuram (D/85-8 streets)</b></p> <ul style="list-style-type: none"> <li>• Underground sewer system available but not connected in the main sewer system. The residents are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD.</li> </ul>	<ul style="list-style-type: none"> <li>• Entire 3950 Nos. of House sewer connections effected</li> <li>• Estimated Cost: Rs.82.95 Cr</li> <li>• Fund: G.O (Ms) No.107, MA&amp;WS (MW1) Dept, dated 20.08.2019 for Rs. 224 Cr</li> </ul>	Completed.

6	<p><b>TASS Industrial Estate/ Depot 85 (Corporation) -26 streets</b></p> <p>No Underground Sewer system available. &amp; 143 Industries are existing</p>	<ul style="list-style-type: none"> <li>• Total length of sewer main:2974 m</li> <li>• Balance to be completed:1450m</li> <li>• Total Manholes:100</li> <li>• Balance to be constructed:29</li> <li>• Entire 143 Nos of House Sewer connections are to be effected under illam thorum inaipu scheme</li> <li>• Estimated Amount: Rs. 8.39 Crore</li> <li>• Fund : CMCDM</li> </ul>	<p>Work under progress and will be completed on or before Dec' 2021.</p>
7	<p><b>Depot 79 to 83,87to 88 /Ward79 to 83,87to 88 Ambattur(OT) - 145 streets,Kallikuppam-90 streets</b></p> <p>Underground sewer system available but not connected in the main sewer system. The residents are using septic tank for collection of domestic sewage and over flow from septic tank is being letout into the SWD.</p>	<ul style="list-style-type: none"> <li>• Total No. of houses : 29237 Nos.</li> <li>• House sewer connections effected under illam thorum inaipu scheme: 6778 Nos.</li> <li>• The balance 22459 Nos of house sewer connections are being effected under illam thorum innaipu scheme</li> <li>• Estimated Amount: Rs. 61.39 Crore</li> <li>• Fund: G.O (Ms) No.107, MA&amp;WS (MW1) Dept, dated 20.08.2019 for Rs. 224 cr.</li> </ul>	<p>Work under progress and will be completed on or before Dec' 2021.</p>
8	<p><b>Depot 81/ Ward 81 KK Road, Ambattur OT, Indira Nagar, Kalayanapuram, Thiruvallur Nagar Ward 82 Kallikuppam Menambedu, Karruku, DTP Colony, Gnanamoorthy Nagar, Madanamkuppam(Part) Ward : 91- Ebinezer avenue</b></p> <p>Sewer mains are to be provided in 64 streets.</p>	<ul style="list-style-type: none"> <li>• Entire Sewer main length: 11110m</li> <li>• Completed:6230 m; Balance:4880 m</li> <li>• 250 manholes completed out of 356 and balance 106 manholes has to be constructed and work is under progress</li> <li>• Estimate Amount : Rs. 7.45 Cr</li> <li>• Fund :CMCDM</li> <li>• 1115 House Sewer connections are to be given under illam thorum inaipu scheme.</li> <li>• Completed:395;balance:720</li> </ul>	<p>Work to be completed on or before 31.12.2021</p>

9	<p><b>Depot 79 / Ward 79</b>  <b>Oragadam, Gandhi Nagar, Ram Nagar, Ezhil Nagar</b>  <b>Depot 80 / Ward 80</b>  <b>Puthur, Vijayalakshmi Puram, Banu Nagar</b></p> <p>Sewer mains are to be provided in 100 streets.</p>	<ul style="list-style-type: none"> <li>• Entire Sewer main length : 10648m</li> <li>• Completed:2820 m; Balance:7828m</li> <li>• 131manholes completed out of 348 and balance 217 manholes has to be constructed and work is under progress</li> <li>• Estimate Amount : Rs. 8.05 Crore</li> <li>• Fund :CMCDM</li> <li>• 1246 House Sewer connections to be given under illam thorum inaippu scheme.</li> <li>• Completed:591;Balance:655</li> </ul>	<p>Work to be completed on or before 31.12.21</p>
10	<p><b>Depot 83 / Ward 83</b>  <b>Katchanankuppam, Korattur, TVS Nagar, Annai Nagar, Madanamkuppam (Part)</b>  <b>Depot 85 / Ward 85 Kamaraja Puram, TASS Avenue, Vanchi nagar</b></p> <p>Sewer mains are to be provided in 56 streets.</p>	<ul style="list-style-type: none"> <li>• Entire Sewer main length : 4205m</li> <li>• Completed:1800m; Balance :2405m</li> <li>• 81manholes completed out of 147 and balance 66 manholes has to be constructed and work is under progress</li> <li>• Estimate Amount : Rs. 8.39 Crore</li> <li>• Fund :CMCDM</li> <li>• 686 House Sewer connections to be given under illam thorum inaipu scheme.</li> <li>• Completed:0; Balance:686</li> </ul>	<p>Work to be completed on or before 31.12.21</p>
11	<p><b>Annai Sathiya Nagar (D/86)</b></p> <ul style="list-style-type: none"> <li>• No Underground Sewer system available at present</li> <li>• Sewer mains are to be provided in 12 streets.</li> </ul>	<ul style="list-style-type: none"> <li>• DPR is technically approved for 400 Nos of HSC to be given under Illam thorum innaipu and Total Sewer main of length of 1725 m and 60 Nos of Manholes.</li> <li>• Fund : G.O(Ms) No.107, MA&amp;WS(MW1) Dept, dated 20.08.2019 for Rs. 2371 Crore.</li> </ul>	<p>work will be completed on or before Dec. 2022</p>
12	<p><b>Sivanandha Colony(D/85)</b></p> <ul style="list-style-type: none"> <li>• No Underground Sewer system available at present</li> <li>• Sewer mains are to be provided in 12 streets.</li> </ul>	<ul style="list-style-type: none"> <li>• DPR is technically approved for 450 No.s of HSC to be given under Illam thorum innaipu and Total Sewer main of length 887 m and 37 Nos. of Manholes</li> <li>• Fund : G.O(Ms) No.107, MA&amp;WS(MW1) Dept, dated 20.08.2019 for Rs. 2371 Cr.</li> </ul>	<p>work will be completed on or before Dec'2022</p>

13	<b>MKB Colony (Depot 85/Ward 85)</b> <ul style="list-style-type: none"> <li>No Underground Sewer system available at present.</li> <li>Sewer mains are to be provided in 21 streets.</li> </ul>	<ul style="list-style-type: none"> <li>DPR is technically approved for 630 Nos. of HSC to be given under Illam thorum innaipu and Total Sewer main of length 2852m and 120 Nos. of Manholes</li> <li>Fund : G.O(Ms) No.107, MA&amp;WS(MW1) Dept. dated 20.08.2019 for Rs. 2371 Cr.</li> </ul>	Work will be completed on or before Dec'2022
14	<b>Patavatamman Estate and Tiny shed / Depot 84/Ward 84</b> <ul style="list-style-type: none"> <li>No Underground Sewer system available.</li> <li>Sewer mains are to be provided in 15 streets.</li> </ul>	<ul style="list-style-type: none"> <li>DPR is technically approved for 237 Nos. of HSC to be given under Illam thorum innaipu and Industries and Total Sewer main of length of 1238 m and 45 Nos of Manholes</li> <li>Fund: G.O (Ms) No.107, MA&amp;WS (MW1) Dept. dated 20.08.2019 for Rs. 2371 Cr</li> </ul>	Work will be completed on or before Dec' 2022

9. I humbly submit that the total Sewerage generated in Area – VII from Depot 79 to 93 is 45 MLD. The sewage from Area – VII is diverted to Kodungaiyur and Koyambedu STPs through 23 nos. of Sewage Pumping Stations. The capacity of these 23 nos. of Sewage Pumping Stations are 259.92 MLD and the capacity of Kodungaiyur STP is 270 MLD and Koyambedu STP is 214 MLD.

10. I further humbly submit that high standards are maintained while disposing wastage from TTRO (Liquid and Solid). The Rejects received from TTRO is being blended with raw sewage to be treated in Secondary level into the waterways as per standards of CPCB/TNPCB norms. The treated Sewage is being let out into the water ways.

11. In this regard works of plugging the Domestic Sewage Outfalls into the Korattur Lake are being carried out expediently in Area VII through " Illam Thorum Innaipu "scheme to effect House sewer connections to the residents in order to avoid the letting out sewerage into water bodies. In addition to that the works such as "laying of sewer mains and construction of machine holes are also being carried out simultaneously in the leftout streets to avoid unauthorized letting out their sewage into the lake.

  
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12. It is therefore prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the Board and thus render justice.

  
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Chennai - 600 002.

BEFORE ME

Solemnly affirmed at Chennai on this  
25<sup>th</sup> day of May 2021 and signed  
his name in my presence

  
K. GOPI  
Advocate, Chennai  
Law chamber  
High Court building  
Chennai-104.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

ORIGINAL APPLICATION No. 268 of 2016 (SZ)

Korattur People's Welfare & Awareness Trust  
by Mr. S.Sekaran Founder and Managing  
Trustee, Korattur, Chennai – 600 076

(Petitioner)

- Vs -

The Managing Director, CMWSS BOARD  
Represented by Superintending Engineer,  
(Central), CMWSSB, Chennai 28.

(Respondent-9)

STATUS REPORT FILED BY  
(RESPONDENT - 9)

G.JANAKIRAMAN,  
ADVOCATE COUNSEL FOR  
CMWSS BOARD